

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FUTURE RETAIL LIMITED Date of Commencement of Liquidation: 29-07-2024; List of Stakeholders as on Date: 30-09-2024; Name of IP: Mr. Sanjay Gupta; Process Number: 1; Last 5 digit of registration number: 10354

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	23	179606861325	23	174001470356				Annexure 3
4	Unsecured financial creditors	23	61556741882.83	23	61553032323				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	29	1291717665.98	29	1144070505.43				Annexure 6
7	Operational creditors (Government Dues)	72	6438866320	72	2003949782				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3119	88529137861	3119	84140577970				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		3266	337423325054.810 06	3266	322843100936.43	0	0	0	